

**By Fax/ Speed Post**

THE GAUHATI HIGH COURT AT GUWAHATI  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the **1st** June, 2015

No. HC.XV.14 /2015/ **106** /RV. Pending initiation of disciplinary proceeding, Shri Debojit Parasar, Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Chapakhowa.

By Order,

Sd/- Mir Alfaz Ali  
REGISTRAR (VIGILANCE)

Memo No. HC.XV. 14/ 2015/**106-A** /RV., Date: 01.06.2015

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
3. The District and Sessions Judge, Tinsukia, Pin. 786125, for information.
4. The Chief Judicial Magistrate, Tinsukia, Pin. 786125, for information.
5. Shri Debojit Parasar, Sub-Divisional Judicial Magistrate(M), Sadiya, Chapakhowa, Dist. Tinsukia, Pin. 786157 for information. He is directed to handover charge to the Chief Judicial Magistrate, Tinsukia, forthwith. **Home Address-** C/o Ganesh Chandra Sarma, Bishnu Rabha Nagar, Noonmati, Guwahati, Pin.781020.
6. The Joint Registrar- cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
- ✓ 8. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
9. The Treasury Officer, Chapakhowa, Dist.-Tinsukia, Pin- 78657.
10. The Administrative officer (Judicial), (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.

*WAS*  
REGISTRAR (VIGILANCE)  
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01/06/15